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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P. (C) 3269/2014**

R K KAPOOR, ADVOCATE Petitioner
Through: Mr. R.K.Kapoor, in person.

versus

THE HIGH COURT OF DELHI & ORS. Respondents
Through: Mr. Rajshekhar Rao with Ms. Gauri
Puri, Advs for R-1.
Mr. Rajiv Bansal, Adv. for DDA with
Ms. Konika Gaur, Advocate and Mr. Rajeev
Kumar Jha, Jr. Law Officer, DDA.
Ms. Ruchi Sindhwani, Advocate for GNCTD.
Mr. Anurag Ahluwalia, CGSC for R-3/UOI.

CORAM:

HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE R.K.GAUBA

ORDER

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09.04.2015

The Hon'ble Division Bench did not assemble.

List on 27th April, 2015.

BY ORDER

COURTMASTER
COURT-5

APRIL 09, 2015

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